

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE :
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI**

ORDER


I, hereby authorize the following Judicial Officers of Delhi Judicial Services (Civil) posted at Patiala House Courts, New Delhi District to look after the urgent work under the Delhi Rent Control Act, 1958 and administrative work in pursuance to letter of Hon'ble High Court of Delhi, New Delhi bearing No. 3080-3091/DHC/Gaz-IIB/G-13/2023 dated 12.05.2023 on the dates mentioned below against their names during ensuing Summer Vacation, 2023 w.e.f. 12.06.2023 to 30.06.2023 (both days inclusive).

S.No.	Name of the Judicial Officers	Period of Detention	Deputed for Administrative work
1	Ms. Vasundhara Chhaunkar, JSCC-cum-ASCJ-cum-GJ	12.06.2023 to 20.06.2023	Weeding out process in Record Rooms (Sessions, Civil & Criminal)
2	Ms. Swati Gupta, ACJ-cum-CCJ-cum-ARC	21.06.2023 to 30.06.2023	Weeding out process in Record Rooms (Sessions, Civil & Criminal) & departmental stock taking

The above mentioned Judicial Officers shall hold the courts in their respective court rooms and shall be assisted by their own court staff on the dates they perform duty.

The office of the Court will remain open daily from 10.00 AM to 05.00 p.m. except Second Saturday, Sunday and other holidays, if any.

The Judicial Officers so detained shall be entitled for compensatory leave in lieu of the actual duty performed and the leave shall be availed within a period of one year from the date of its falling due.



(VINEETA GOYAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (OFFICIATING)
NEW DELHI DISTRICT

No. 6044-6078 /Judl/SV/NDD/PHC

Dated, New Delhi the 05/6/23

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the Principal District & Sessions Judges, New Delhi/Delhi.
3. The Officers concerned.
4. The Chief Metropolitan Magistrate, Judge Small Cause Court & Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
5. The Administrative Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
6. The Branch In-Charge, Record Rooms, Pool Car, Filing Section, Cash Branch, Accounts Branch, Care Taking & Computers, New Delhi District, Patiala House Courts, New Delhi.
7. The Branch In-Charge, Administration Branch, New Delhi District, Patiala House Courts, New Delhi.
8. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
9. All the Secretaries, Bar Associations, all the District Courts Complexes, New Delhi/Delhi.
10. The Branch In-Charge, Leave Section, New Delhi District, Patiala House Courts, New Delhi.
11. The Website Committee (English & Hindi), Tis Hazari Courts, Delhi.
12. P.S./Reader to the undersigned.


PRINCIPAL DISTRICT & SESSIONS JUDGE (OFFICIATING)
NEW DELHI DISTRICT